## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2620
ANSWERED ON:10.08.2010
TRAINING TO POLICE PERSONNEL
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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government provides annual training to security forces and police personnel of various State Governments to deal with naxal/terrorist/internal challenges and in the handling of sophisticated weapons;
- (b) if so, the details thereof alongwith the proposal to provide special commando training from Army personnel to the State Special Task Force personnel;
- (c) the extent to which such training is likely to improve the capabilities of the police forces;
- (d) whether the Government has any proposal to set up six jungle warfare and counter-insurgency schools to train security personnel to deal with naxals;
- (e) if so, the details thereof and the time by which such institutes are likely to be set up in different States;
- (f) the total funds granted/utilized during each of the last three years and the current year, State-wise; and
- (g) the steps taken by the Government to provide more funds to various State Government to tackle law and order situation in the country?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a): Training of State Police personnel is primarily the responsibility of the State Governments. However, the efforts of State Governments are being supplemented by the Central Govt. through training of their police personnel in various central police training institutes.
- (b): Commando Training is also given to the State Police personnel through Army Training Institutions.
- (c): Training and skill up-gradation is a continuous process. The specialized courses help to improve the skills and knowledge of the participant trainees.
- (d) to (f): 20 Counter Insurgency and Anti-terrorist Schools (CIAT) are being set-up in the States of Assam, Bihar, Chhattisgarh, Jharkhand, Orissa, Manipur, Nagaland, West Bengal and Tripura. These schools are to be set up during the XI Plan period. The Government has released Rs.4.5crores each to the states of Assam, Bihar, Chhattisgarh, Jharkhand and Orissa @ Rs. 1.5 crore per school. An amount of Rs. 22.5 crores has so far been released for establishment of 15 CIAT Schools.
- (g): Funds are provided to the State Governments under the scheme of Modernization of State Police Forces.